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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 192/16	TP 194/17	Hear ing	391 / 394	Thomson Reuters South Asia Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SATI. p. JOHN
SPJ Legal

Advocate for petitioner. 

Counsel for petitioner is present. Assistant from OL office is also present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD.

Time granted till 12.04.2017.


MEMBER (J)


MEMBER (T)